

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th APRIL, 2024, 10:30 A.M.

CP (IB)/4/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	North Eastern Development Finance Corporation Ltd. (NEDFi) Vs M/s JSB Cement LLP
UNDER SECTION	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. Gitartha Das, Adv.

For Respondent (s) :

ORDER

Ld. Counsel Mr. Gitartha Das appears on behalf of the Petitioner/ Financial Creditor. Ld. Counsel is directed to issue private notice to the Corporate Debtor, by speed-post and by E-mail and file affidavit of service at least three days before the next date of hearing.

Registry is also directed to issue notice to the respondent by Speed post and by E-mail and keep tracking record on file.

On receipt of notice, respondent shall have ten days' time to file their reply affidavit. Copy thereof, shall be served on the counsel on record for the opposite party.

List for arguments on **03.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)